

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/ 2832 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, ²¹22 April, 2025.

Sub:- **Casual leave.**

Ref:- No.HC(IB)-VIG/01/2025/282-85 dated 21.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh has been granted **casual leave on 16.04.2025 and 17.04.2025, along with station leave permission w.e.f. 16.04.2025 to 18.04.2025.** The senior most Judicial Officer available at the station will remain in charge of his Court and Office in his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/ 2833 - 2834 /A, dated , 22-04-2025

Copy to:

1. Shri Tage Halley, District & Sessions Judge, East Kameng District, Seppa, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

22.04.25
JT. REGISTRAR (VIGILANCE)
[Signature]